

**CENTRAL ELECTRICITY REGULATORY COMMISSION**

**4<sup>th</sup> Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001**

**Ph: 23753942 Fax-23753923**

Petition No. 98/TT/2012

Date: 27.4.2012

To  
The Deputy General Manager (Commercial),  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

Subject: Approval of Transmission Tariff from anticipated notional DOCO to 31.3.2014 for assets under Transmission System associated with Pallatana Gas Based Power Project and Bongaigaon Thermal Power Station in NER for tariff block 2009-14

Sir,

I am directed to refer to your petition mentioned above, and to request you to furnish following information on affidavit, with advance copy to the respondents/beneficiaries, latest by 18.5.2012:-

- (i) (a) Auditor's certificate for assets covered in Phase-1 i.e. 2 Nos. 132 kV bays at Silchar & 132 kV D/C line upto LILO point of 132 kV Dullavcherra-Panchgram (15 km) as on anticipated DOCO 1.4.2012;
- (b) Bifurcation of initial spares claimed for Asset-I (Phase-1);

Auditor certificate and tariff forms, if the asset is put under commercial operation as on given DOCO. Management Certificate/Auditor's Certificate and Revised forms as per revised DOCO, if the DOCO of the asset is expected to shift ahead;

- (ii) Management certificate along with details of funding and tariff forms as per revised anticipated DOCO. Revised auditor certificate, and tariff forms as per actual DOCO, if the asset is put under commercial operation as on given DOCO.

Yours faithfully,

Sd/-  
(P.K.Sinha)  
Assistant Chief (Legal)